

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3010/2020

JAGAT GURU SHANKARCHARYA JYOTISHPEETH P.S.S.N
SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI DISCIPLE OF
S.H.N. SARASWATI

Respondent(s)

(IA No. 175177/2022 - APPLICATION FOR SUBSTITUTION
IA No. 140471/2022 - CLARIFICATION/DIRECTION
IA No. 78603/2023 - DISCHARGE OF ADVOCATE ON RECORD
IA No. 715/2019 - EXEMPTION FROM FILING O.T.
IA No. 134229/2017 - EXEMPTION FROM FILING O.T.
IA No. 140477/2022 - EXEMPTION FROM FILING O.T.
IA No. 140472/2022 - EXEMPTION FROM FILING O.T.
IA No. 175184/2022 - EXEMPTION FROM FILING O.T.
IA No. 175179/2022 - EXEMPTION FROM FILING O.T.
IA No. 65399/2020 - EXEMPTION FROM PAYING COURT FEE
IA No. 156659/2022 - INTERVENTION APPLICATION
IA No. 151771/2022 - INTERVENTION/IMPLEADMENT
IA No. 140476/2022 - INTERVENTION/IMPLEADMENT
IA No. 3769/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 3011/2020 (III-A)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
141271/2017

FOR EXEMPTION FROM FILING O.T. ON IA 141272/2017

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 141273/2017

FOR impleading party ON IA 140463/2022

FOR INTERVENTION/IMPLEADMENT ON IA 140463/2022

FOR EXEMPTION FROM FILING O.T. ON IA 140464/2022

FOR CLARIFICATION/DIRECTION ON IA 140466/2022

FOR EXEMPTION FROM FILING O.T. ON IA 140467/2022

FOR impleading party ON IA 154947/2022

FOR INTERVENTION/IMPLEADMENT ON IA 154947/2022

FOR EXEMPTION FROM FILING O.T. ON IA 154952/2022

FOR APPLICATION FOR SUBSTITUTION ON IA 175153/2022

FOR EXEMPTION FROM FILING O.T. ON IA 175154/2022

IA No. 175153/2022 - APPLICATION FOR SUBSTITUTION

IA No. 140466/2022 - CLARIFICATION/DIRECTION

IA No. 141271/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 141272/2017 - EXEMPTION FROM FILING O.T.

IA No. 154952/2022 - EXEMPTION FROM FILING O.T.

IA No. 140467/2022 - EXEMPTION FROM FILING O.T.
IA No. 140464/2022 - EXEMPTION FROM FILING O.T.
IA No. 175154/2022 - EXEMPTION FROM FILING O.T.
IA No. 154947/2022 - INTERVENTION/IMPLEADMENT
IA No. 140463/2022 - INTERVENTION/IMPLEADMENT
IA No. 141273/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 19-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

Counsel for parties

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(Appearance slip not given)

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Mr. Dharmendar Singh, Adv.

Ms. Manisha Agrawal Narain, Adv.
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Mr. Praveen Chaturvedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after four weeks.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
COURT MASTER (NSH)